

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2340
ANSWERED ON:15.12.2004
POLICY FOR CONSULTING SPECIALIST DOCTOR
Singh Shri Rakesh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the old policy of consulting specialist doctor and availing benefit of CGHS recognised private hospitals in case of emergency by retired Central Government Employees under CGHS has been changed ;
- (b) if so, whether the said change is applicable only to retired employees;
- (c) if so, whether in view of severe problems being faced by retired employees in the absence of required facilities in Government hospitals, the Government proposes to restore old policy permitting treatment in CGHS recognised private hospitals; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)to(d): The Department of Health vide O.M. No.S-12020/4/97-CGHS(P) dated 24.10.2000 has laid down the procedure for grant of permission to the CGHS beneficiaries (both serving and retired) for obtaining treatment in the private hospitals/diagnostic centres recognised under CGHS.

The CGHS beneficiaries have been given an option for availing in-patient(IPD) treatment and OPD tests/investigations like X-Ray, Ultrasound, etc. in the private hospitals/diagnostic centres recognised under CGHS by getting due permission from the Government after the medical procedure/tests/ investigations have been advised by the CGHS/Government specialist or CMO in-charge of the CGHS dispensary.

However, during emergency, the patient can directly go to any Government or recognised/unrecognised private hospital for obtaining treatment and claim reimbursement later.

OPD consultation in the CGHS recognised private hospitals/diagnostic centres is not permitted under the CGHS since the beneficiaries can obtain the same at the CGHS dispensaries and in the Government hospitals where Specialist consultation is also available.